# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

### **PRINCIPAL BENCH**

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 19.08.2021 (THURSDAY)

# COURT – III (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

## **For Directions**

| S. No. | Case No.                            | Name of the parties                        | Counsel for<br>Appellants | Counsel for<br>Respondents      |
|--------|-------------------------------------|--|---------------------------|---------------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 397 of | Skyville-Residents Welfare Association Vs. | Alok Kr. Aggarwal         | Aayushi Singh                   |
|        | 2020                                | Rational Buildcon Pvt. Ltd. & Ors.         |                           | Shashank Agarwal<br>Pranav Vyas |
|        | 2020                                | Rational Bundcon Fvt. Ltd. & Ols.          |                           | Satendra K. Rai                 |
|        |                                     |  |                           |                                 |
|        |                                     | *****                                      |                           | Swapnil Gupta-R3                |
|        |                                     | With                                       |                           | Guarav Mitra                    |
| 2.     | Comp. App. (AT)                     | Skyville-Residents Welfare Association     | Alok Kr. Aggarwal         | Aayushi Singh                   |
|        | (Ins) No. 398 of                    | Vs.  |                           | Shashank Agarwal                |
|        | 2020                                | Golden Glow Estates Pvt. Ltd. & Ors.       |                           | Pranav Vyas                     |
|        |                                     |  |                           | Satendra K. Rai                 |
|        |                                     |  |                           | Swapnil Gupta-R3                |
|        |                                     | With                                       |                           | Guarav Mitra                    |
| 3.     | Comp. App. (AT)                     | Skyville-Residents Welfare Association     | Alok Kr. Aggarwal         | Aayushi Singh                   |
|        | (Ins) No. 399 of                    | Vs.  |                           | Shashank Agarwal                |
|        | 2020                                | Digamber Buildcon Pvt. Ltd. & Ors.         |                           | Pranav Vyas                     |
|        |                                     |  |                           | Satendra K. Rai                 |
|        |                                     |  |                           | Swapnil Gupta-R3                |
|        |                                     |  |                           | Guarav Mitra                    |

### For Admission (Fresh Cases)

|    | Tot Admission (Fresh Cases)                 |  |               |  |  |  |  |  |  |
|----|---|--|---------------|--|--|--|--|--|--|
| 4. | Comp. App. (AT)<br>(Ins) No. 609 of<br>2021 | Sharad Srivastava<br>Vs.<br>Value Infracon India Pvt. Ltd.& Ors.   | Kumar Deepraj |  |  |  |  |  |  |
| 5. | Comp. App. (AT)<br>(Ins) No. 617 of<br>2021 | Ajay Kumar Siwach<br>Vs.<br>New Okhla Industrial Development<br>Authority & Ors.   | Kumar Mihir   |  |  |  |  |  |  |
| 6. | Comp. App. (AT)<br>(Ins) No. 619 of<br>2021 | India Bulls Housing Finance Ltd.<br>Vs.<br>Sandeep Chandna and Ors.  | J. Sagar      |  |  |  |  |  |  |
| 7. | Comp. App. (AT)<br>(Ins) No. 621 of<br>2021 | Gitanjali Kapoor Sole Proprietor of Kapoor & Co. Vs. Anand Sonbhadra Resolution Professional of M/S Shubhkamna Buildtech Pvt. Ltd. | Rishi Kapoor  |  |  |  |  |  |  |

| 8. | Contempt Case  | Shyam Murari Nigam             | Dr. M.K. Pandey |  |
|----|----------------|--------------------------------|-----------------|--|
|    | (AT) No. 18 of | Vs.                            |                 |  |
|    | 2021 in Comp.  | Adarsh Buildestate Ltd. & Ors. |                 |  |
|    | App. (AT) No.  |                                |                 |  |
|    | 267 & 278 to   |                                |                 |  |
|    | 308 of 2018    |                                |                 |  |
|    |                |                                |                 |  |

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